Steps have also been taken to keep the surroundings of the Samadhis in decent condition.

## LOTTERIES IN STATES

\*678. SHRI ARJUN ARORA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Planning Commission has advised State Governments to introduce lotteries in order to find out resources for their development plans;
- (b) if so, whether any detailed scheme has been prepared by the Commission; and
- (c) the names of the States which have introduced lotteries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) The Planning Commission has requested the State Governments to furnish in such detail as may be possible the lines on which they propose to raise resources for the Fourth Plan. In this connection it has been suggested that the State Governments may also like to examine the introducing special feasibility of schemes for mobilising rural savings, e.g., State lotteries, deposits or loans (including subscription to debentures) from people in rural areas linked with specific schemes for the benefit of the people concerned, etc.

- (b) Question does not arise as it is primarily for the State Governments to prepare detailed schemes.
- (c) Kerala, Punjab, Madras and Haryana.

## †SALARIES OF RETIRED GOVERNMENT EMPLOYEES

\*568. SHRI N. R. MUNISWAMY: Will the Minister of FINANCE be pleased to state:

(a) the reasons for the operation of rule existing at present whereby retired Government employees when employed in any undertaking after retirement are not permitted to draw salary more than the maximum scale

of pay at which they retired from the service;

(b) whether any revision of this rule is under Government's contemplation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Government have not laid down any rule regarding fixation of pay of retired Government employees on their reemployment in Government undertakings.

(b) Does not arise.

STEEP RISE IN THE PRICES OF LAND IN DELHI

\*679. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi University after making a study of the subject has blamed the Delhi Development Authority for the steep rise in the prices of land in Delhi; and
- (b) if so, what steps are being taken to control the prices of land in Delhi?

OF HEALTH. THE MINISTER FAMILY PLANNING AND URBAN (SHRI SATYA DEVELOPMENT NARAYAN SINHA): (a) and (b) The National Building Organisation had remitted "a study of speculative prices of urban land in Delhi" to the Institute of Economic Growth, Delhi which had entrusted the work to Dr. Ashish Bose. The Institute has not so far finalised the report. Government would consider the recommendations as and when the report is received.

## PUBLIC SECTOR UNDERTAKINGS

\*680. SHRI KESAVAN (THAZHA-VA): Will the Minister of FINANCE be pleased to state the amounts actually spent on the Public Sector Undertakings during the First, Second and Third Five Year Plan periods, respectively, in each State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): A statement is laid on the Table of the House.

<sup>†</sup>Transferred from the 21st August, 1968.